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भारत सरकार/GOVERNMENT OF INDIA

कारपोरेट कार्य मंत्रालय/MINISTRY OF CORPORATE AFFAIRS

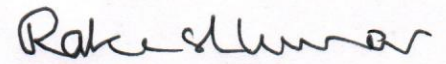
**5th Floor, "A" Wing, Shastri Bhavan
New Delhi - 110 001**

Dated the 07th December, 2018

Corrigendum

Subject: Maximum age limit for the post of Director General in the Competition Commission of India (CCI), New Delhi on deputation basis.

In continuation of this ministry's vacancy circular of even No. dated 18.10.2018 for the post of Director General in the Competition Commission of India (CCI) on deputation basis, in para 3 of the said vacancy circular, the maximum age limit for appointment on deputation may be read as 58 years instead of 56 years. The last date of submission of application is also extended for two weeks. (i.e. 24th December, 2018 by 5:30 PM).



(Rakesh Kumar)

Under Secretary to the Government of India

To

1. Secretaries of all Ministries/Departments of the Government of India.
2. All chief Secretaries to the State Government/Administrators of Union Territories.
3. Chairman, CBDT/Chairman, CBEC,
4. Director CBI/Director, National Investigation Agency (NIA)
5. Secretary, CCI/Registrar, NCLT/Registrar, NCLAT, New Delhi
6. Director, SFIO, New Delhi